

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 102
(IB)-1416(ND)/2018

IN THE MATTER OF:

M/s Ridhi Sidhi

... Applicant/Petitioner

Vs

R.K. Silk Mills (India) Ltd.

... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016 (Liq.)

Order delivered on 22.05.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. L. N. GUPTA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Petitioner :

For the Respondent :

ORDER

New IA-2830/2023

This is the 5th Progress Report filed by the liquidator, which is taken on record subject to just exceptions. The registry is hereby directed to place this report before the Bench at the time of final disposal.

IA-2830/2023 stands disposed of.

-Sd-

(L. N. GUPTA)
MEMBER (TECHNICAL)

-Sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)